NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/104/2016

NAME OF THE PETITIONER(S)

: Aral Danial Roby Helan Boi & Another

NAME OF THE RESPONDENT(S)

: Ponnmoney Marketing Put Ltd

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1). R. Kesson

R. KESAVARASA.

Counted for Ropudues. 2.

R. Cons

& C.S.K. SATHOH

K. Moor Ly

Cours for R-1

K

ORDER

Petitioner and his counsel are called but absent. Shri K Moorthy, counsel for R1 and Shri R Kesavaraja, counsel for R2 are present. As seen in the orders dated 19.10.2016, 16.11.2016 and 5.12.2016, there was no representation on behalf of the petitioner and he was continuously absent till today. Several opportunities were given for his presence but has not availed the same. In the circumstances the petition is dismissed in default.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)